The Minister of Scientific Research and Uniteral Affairs (Shri Humayan Kabir): (a) The terms and conditions were as follows:—

- (i) They could carry out excavations for one month.
- (11) The antiquities found by them during the excavations were to be made over to the District Magistrate, Gays
- (iii) The trenches excavated were to to filled up when the excavations were over
- (iv) No cost was to be incurred by us for the excavations and for filling up of the trenches dug by the party.
  - (b) No. Sir

Shri L. Achaw Singh: May I know whether the work of excavation has started, and if not, when it is going to be started?

Shri Humayun Kabir: I would invite the attention of the hon Member to the answer that I gave on the 17th February

Shri Hem Barua: May I know whether the co-operation of our Archaeological Department was asked for in this excavation work by the Japanese team and, if not, whether the Archaeological Department is going to be associated in assessing the historical value of the antiquities?

Shri Humayun Kabir: As I said just now, this question was answered before on the 17th February The Archaeological Department gave the team whatever help was necessary but it carried out the excavations Itself. As for assessing the things, all the things will be kept in India and when we decide about the things, we can give the team whatever we think it is entitled to take

## Pensions for U.P.S.C. Members

\*1552. Shri Ayyakannu: Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal to grant pensions to the members of 2 LSD—2. the Union Public Service Commission; and

(b) if so, how many of them would be benefited?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) and (b). Under the rules now in force, persons who were already in pensionable service at the time of appointment to the Union Public Service Commission count for pension their service as Chairman or Member of the Commission. The question of providing pension to other Members of the Commission is under consideration of the Government.

Shri Ayyakanna: In view of the fact that the members of the Union Public Service Commission are constitutionally prohibited from taking up any job either m the Centre or in the States, will the Government consider seriously or actively the question of giving them pension?

Shri Datar: That is one of the reasons why the matter is under consideration

Shri Tyagi: May I know if the Government are considering the question of giving pensions to non-pensionable personnel in the Public Service Commission even though they have served only for two, three, four or five years? Will they also be entitled to pension?

Shri Datar: Does the hon. Member refer to the members of the UPSC?

Shri Tyagi: I think the pension is meant for the members in this question

Shri Datar: The pension is with regard to the members of the Public Service Commission

Shri Tyagi: That is what I say

Shri Datar: The question is under consideration

Shri Tyagi: The question is, whether the Government are taking up

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for consideration the question of giving pension to those members of the Union Public Service Commission who have served only for four or five years in the Union Public Service Commission.

Oral Assurers

Shri Datar: The whole question is under consideration.

Shri Tvagi: Is that a matter to be considered at all?

Shri Datar: Yes.

Mr. Speaker: The hon. Member cannot go on arguing

Shri Tyagi: The point is, they are considering the question of offering pension to members of the Public Service Commission who have served hardly for a few years. Is it a question to be considered at all? (Interruption).

Mr. Speaker: Order, order. So, shall I allow a discussion on this question if the hon, Member does not want that point to be considered? Next question.

Central Mechanical Engineering

Research Institute at Burgapur

•1556. Shri S. C. Samanta:
Shri Subodh Hansda:
Shri R. C. Majhi: Pandit J. P Jyotishi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 1233 on the 10th December, 1958 and state what further steps have been taken for the establishment of the Central Mechanical Engineering Research Institute at Durgapur?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The office of the Institute has shifted to Durgapur. Architects have drawn up the layout plan of the main building and also for the entire scheme. Necessary land has been procured for the Institute

and for residential quarters. The construction work of the Multimerpose Shed for the Institute has been awarded to contractors and is expected to start shortly Recruitment of staff and procurement of equipment is in progress,

Shri Sementa: May I know how far the investigational operations have proceeded?

Shri Humayun Kabir: I do not quite follow the question. The main preliminaries have been completed. Land has been acquired; construction work is being started, and the plan for the main building has been prepared. Investigational operation, that is, research work, will follow after the institute is in position.

Shri Samanta: Last time we were told in answer to an unstarred question that all investigational operations would be finished within a year. So, I wanted to know whether that has been done.

Shri Humayun Kabir: All the work necessary has been done.

Shrimati Renu Chakravartty: May I know what are the special branches of mechanical engineering in which research will be undertaken at this institute?

Shri Humayun Kabir: All problems will be investigated in this institute. But the main branches will be (i) (ii) mechanism and materials. machines, (iii) heat engines and heat transfer, (iv) design and production and (v) technical services. If the hon. Member wants the details, I can give them but it is a very long list.

National Youth Centre in New Delhi

Shri Ram Krishan Gusta: Shri Subodh Hanada: \*1557. Z Shri S. C. Samenta: Shri R. C. Maihl: Shri Kediyan:

Will the Minister of Education be pleased to refer to the reply given to